

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No.1501
TO BE ANSWERED ON 02.12.2019

Critical Vulnerable Coastal Areas

1501. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has categorized Coringa East Godavari and Krishna in Andhra Pradesh as Critical Vulnerable Coastal Areas (CVCA) in its Coastal Regulation Zone Notification, 2018;
- (b) if so, the details thereof;
- (c) details of steps taken to protect Coringa East Godavari and Krishna in the State of Andhra Pradesh; and
- (d) details of funds allocated for this purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to (d) The Coastal Regulation Zone Notification issued vide notification dated 18th January, 2019 accords special consideration and identifies Coringa, East Godavari and Krishna in Andhra Pradesh as Critically Vulnerable Coastal Areas (CVCA), amongst others CVCA's listed in the said notification, with the objective of protecting the critical coastal environment and sustainable use of coastal resources. To this end, all the CVCA's are required to be managed through the Integrated Management Plans (IMPs) to be prepared by respective State Governments as per the guidelines of Notification. Respective States/Union territories, arising out of the IMPs, can propose suitable project interventions in these areas under various schemes of this Ministry, as applicable.
